



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information of all concerned that on 10.01.2025 (Friday):-

1. For listing of urgent matters, if any, relating to Division Bench-I and Division Bench-II, mention may be made before the Division Bench of Hon'ble Mr. Justice K.R. Surana and Hon'ble Mr. Justice Kaushik Goswami.
2. The matters listed before the Single Bench of Hon'ble Mr. Justice S.K. Medhi are deferred and will be notified later on.
3. The Single Bench of Hon'ble Mr. Justice P.J. Saikia will not sit.
4. Item nos. 8-10, 12-19, 23-25 and 54 listed before the Single Bench of Hon'ble Mr. Justice P.J. Saikia will be taken up by the Single Bench of Hon'ble Mr. Justice S.K. Medhi.
5. Item nos. 1-7, 11, 20-22, 26-28, 31-48, 50-53 listed before the Single Bench of Hon'ble Mr. Justice P.J. Saikia will be taken up by the Single Bench of Hon'ble Mr. Justice N. Unni Krishnan Nair.
6. Item nos. 29, 30 and 49 listed before the Single Bench of Hon'ble Mr. Justice P.J. Saikia are deferred and will be notified later on.
7. For listing of urgent matters, if any, relating to the Single Bench of Hon'ble Mr. Justice P.J. Saikia, mention may be made before the Single Bench of Hon'ble Mr. Justice N. Unni Krishnan Nair.
8. Item nos. 2, 5-28, 30-31, 34, 36, 38, 40, 54-56, 59-67 listed before the Single Bench of Hon'ble Mr. Justice N. Unni Krishnan Nair are deferred and will be notified later on.
9. Urgent matters, if any, listed before the Single Benches of Hon'ble Mr. Justice S.K. Medhi and Hon'ble Mr. Justice N. Unni Krishnan Nair, which are deferred, mention may be made before the Single Bench of Hon'ble Mr. Justice Manish Choudhury.

BY ORDER

Dated, Guwahati, the 9th January, 2025.